## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 134/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s Crystaline Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

Rajesh Shah Ahmed Chunawala Advocate

## **ORDER**

## C.S.A. No. 133/230-232/NCLT/MB/MAH/2017 C.S.A. No. 134/230-232/NCLT/MB/MAH/2017

At request of the Counsel, this Bench hereby appoints M/s. Sarda Soni & Associates, Mumbai as auditors with remuneration of Rs.40,000/- each, to assist OL of Mumbai in filing his report before this Bench.

Application disposed of.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).